CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.02.2016

OA No. 24/2013

Mr. Amit Mathur, counsel for applicant.

Mr. Mukesh Agarwal, counsel for respondent no. 3.

Mr. V.D. Sharma, counsel for respondent no. 2.

Nemo for respondent no. 1.

At the oral request of learned counsel for the applicant, hearing of the main OA is preponed and taken today on board of this Bench.

At the very outset, learned counsel for the applicant intends to withdraw the main OA as having become infructuous on the ground that the grievances of the applicant have already been redressed.

The Original Application is, therefore, dismissed as withdrawn.

(MS. MEEŃAKSHI HOOJA) ADMINISTRATIVE MEMBER Melmosz Suyh Gelber (JUSTICE MEHINDER SINGH SULLAR) JUDICIAL MEMBER

<u>Kumawat</u>